

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-546

CP No. - 61/241/242/ND/2020

IN THE MATTER OF:

Dr Ashok Seth

V/s

Panasonic AVC Networks India Co. Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **12.03.2021**.


Anil Kumar
(For Court Officer, C-V)

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